



Government of Jammu and Kashmir
Animal/Sheep Husbandry Department
Civil Secretariat, Jammu/Srinagar.

Notification,
Jammu, the 21st February, 2019

SRO/22.- In exercise of powers conferred by Section 3 of Jammu and Kashmir Bovine Breeding (Regulation of Production, Sale of Bovine Semen and Artificial Insemination Services) Act , 2018, the Government hereby constitute the Bovine Breeding Authority comprising of following namely:-

(a)	Chairman, Jammu & Kashmir State Implementing Agency (Administrative Secretary Animal/Sheep Husbandry & Fisheries Department)	Chairperson
(b)	Member-Secretary Jammu and Kashmir State Implementing Agency (Senior most Director Animal Husbandry)	Registrar
(c)	Director Animal Husbandry Department Kashmir/Jammu other than Senior most Director on rotational basis	Member
(d)	Joint Commissioner, Animal Husbandry, Department of Animal Husbandry, Dairying & Fisheries, Ministry of Agriculture and Farmer's Welfare, Government of India	Member
(e)	Dean F.V.Sc & AH SKUAST-Kashmir	Member
(f)	Dean F.V.Sc & AH SKUAST-Jammu	Member
(g)	Chief Executive Officer, Livestock Development Board Kashmir/Jammu on rotational basis	Member
(h)	Dr. Nazir Ahmad Ganai, Director Planning, SKUAST-K (Eminent Animal Breeding Scientist)	Member
(i)	Dr. Mohammad Ismail, Chief Animal Husbandry Officer Jammu (Eminent Veterinarian)	Member

By order of the Government of Jammu & Kashmir.

Sd/-
(Dr.Asgar Hassan Samoon), IAS
Principal Secretary to Government,
Animal /Sheep Husbandry Department

No:-ASH/Plan/69/2018

Dated:21-02-2019

Copy to the:

1. Principal Secretary to Government Finance Department.
2. Principal Secretary to Government Planning, Development & Monitoring Department.

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